NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP (IB) No.	-	Admission	Rule 6	NLMK India Service Centre Pvt Ltd Vs
73/BB/17		*	of IB	Universal Power Transformers Pvt
				Ltd

SL. NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

RNSP Acharles

The matter is listed today for admission. Objection is raised by the Registry. Counsel for petitioner is present. He is directed to comply the same.

For compliance, list it on 23.08.2017. Counsel filed a memo along with returned notice addressed to the respondent. Counsel has also filed affidavit for complying one of the objections raised by the Registry.

List it on 23.08.2017.

MEMBER (J)

MEMBER (T)